

NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU HELD ON 06.02.2017

PRESENT: **SHRI RATAKONDA MURALI, MEMBER (J) AND**
 DR. ASHOK KUMAR MISHRA, MEMBER (T)

APPLICATION NUMBER	:	CA 644/16
PETITION NUMBER	:	TP 283/17
NAME OF THE PETITIONER (S)	:	SES (India) Ltd.
NAME OF THE RESPONDENT (S)	:	---
UNDER SECTION	:	391/394


S.NO.	NAME (IN CAPITAL) & PHONE NUMBER	DESIGNATION ----- REPRESENTATION BY WHOM	SIGNATURE
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None appeared for the petitionerFresh notice to the petitioner company.

Registry is directed to issue notice to the petitioner.

Posted to 30.03.2017.


MEMBER (J)


MEMBER (T)